

**NEXT DATE OF HEARING 15.01.2026**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 200 OF 2014**

**IN THE MATTER OF:-**

M.C. Mehta

...Applicant

Versus

Union of India and Ors.

...Respondents

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	Department, Government of Bihar is marked and annexed herewith as	
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Filed by



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Enrollment No. D-61/2004

New Delhi

Date: 12.01.2026

45159

Sl. No. 157, Dated... 12/01/2026  
Authorised U/S 8(1) (a) of the notaries  
Act, 53 of 1952 & Rule 11(3) (4) of  
the Notary Rules 1956

1

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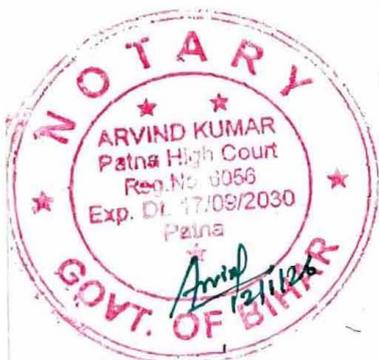


SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE CHIEF SECRETARY,  
STATE OF BIHAR.

I, PRATYAYA AMRIT, presently posted as the Chief Secretary, State of Bihar, do hereby affirm and declare as follow:-

1. That the instant supplementary affidavit is being filed on behalf of the Chief Secretary, State of Bihar, in compliance of the order dated 08.10.2025 passed by this Hon'ble Tribunal in the present case.
2. That this Hon'ble Tribunal vide the order dated 08.10.2025 had directed the State of Bihar to disclose the status of the action taken for demarcation of flood plain zone in the State of Bihar and the action which has been initiated/taken for protection and preservation of river Ganga in the State of Bihar. The relevant portion of the order is reproduced herein below:

".....7. Learned Senior Counsel appearing for the State of Bihar further submits that a detailed affidavit will now be filed disclosing the status of the action taken for demarcation of flood plain zone in the State of Bihar and the action which has been initiated/taken for



**BIHAR COURT FEE** ₹10 **BIHAR COURT FEE** ₹10

ARVIND KUMAR  
Patna High Court  
Reg. No. 7056  
Di. 7/09/2020  
Patna

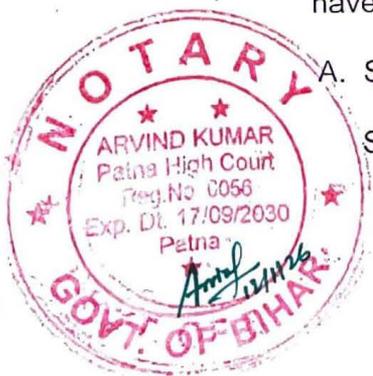
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GOVT. OF BIHAR

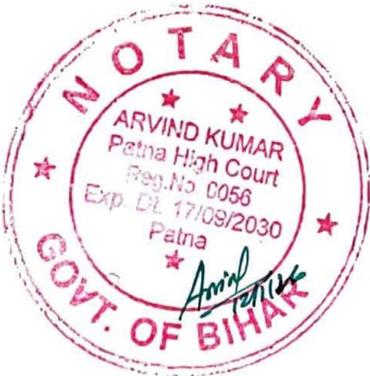
*protection and preservation of river Ganga in the State of Bihar. The Chief Secretary, State of Bihar is directed to disclose the information in the next affidavit in the following tabulated format....."*

3. That in order to ensure compliance of the aforementioned order, the Additional Secretary, Urban Development and Housing Department, Govt. of Bihar vide Departmental Letter No.516 dated 09.12.2025 apprised the Managing Director, BUIDCO, Patna about the order dated 08.10.2025 passed by this Hon'ble Tribunal in the present case and requested him to make available the required report in Prescribed Performa within four days. A copy of Departmental Letter No.516 dated 09.12.2025 issued by Additional Secretary, Urban Development and Housing Department, Govt. of Bihar is marked and annexed herewith as **Annexure A-1**.
4. That, in pursuance to above, the Chief General Manager, South Bihar Sub-Division, BUIDCO, Patna vide Letter No.4400 dated 13.12.2025 has forwarded the required report in Prescribed Performa to the Additional Secretary, Urban Development and Housing Department, Govt. of Bihar. A copy of Letter No.4400 dated 13.12.2025 issued by Chief General Manager, South Bihar Sub-Division, BUIDCO, Patna along with report are marked and annexed herewith as **Annexure A-2 (Colly)**.
5. That this Hon'ble Tribunal had also directed the State of Bihar to obtain the one-meter contour map from the Survey of India and take appropriate steps for demarcation of flood plain zone following the same. The following steps have been taken by the State of Bihar in this regard:

- A. Steps taken for obtaining the one (1) meter contour maps from the Survey of India.



- a) The Water Resources Department, Government of Bihar vide letter no. 744 dated 24.12.2024 requested the Survey of India to provide the 1-meter contour map to the officer nominated by the Department in terms of the order dated 01.05.2024 passed by this Hon'ble Tribunal. A copy of the letter no. 744 dated 24.12.2024 issued by the Water Resources Department, Government of Bihar to the Survey of India is marked and annexed herewith as **Annexure A-3**.
- b) Subsequently, the Survey of India vide its letter dated 02.01.2025 provided the Digital Elevated Model (DEM) of 10 m resolution of the State of Bihar to the Water Resources Department, Government of Bihar. A copy of the letter dated 02.01.2025 issued by the Survey of India to the Water Resources Department, Government of Bihar is marked and annexed herewith as **Annexure A-4**.
- c) The Water Resources Department, Government of Bihar vide letter no. 12 dated 06.01.2026 has again requested the Survey of India to provide the 1-meter contour map. It is stated in the said letter that in consequence to the previous letter dated 24.12.2024 issued by the WRD, a Digital Elevation Model (DEM) of 10-meter resolution for the State of Bihar was provided, therefore, it is requested that the one-meter contour map of the entire State of Bihar be provided at the earliest. A copy of the letter dated 06.01.2026 issued by the Water Resources



Department, Government of Bihar to the Survey of India is marked and annexed herewith as **Annexure A-5**.

B. Steps taken for Flood Plain demarcation in the State of Bihar:

The State of Bihar has adopted a phase-wise method to implement the Flood Plain Zoning as follows:

a) First Phase – Flood Plain Zoning for Embanked Rivers.

i. For the purpose of declaring the area between the river and the embankment as a Flood Plain Zone, the Water Resources Department, State of Bihar, constituted a committee for necessary assessment vide Order No. 738 dated 23.12.2024.

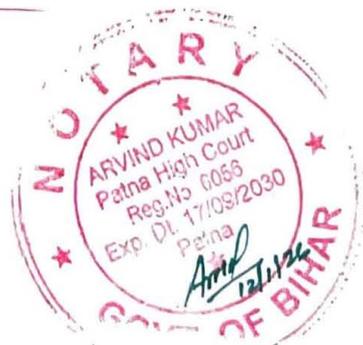
ii. Thereafter, based on the recommendations made by the aforesaid committee. The Flood Plain Zoning for the embanked rivers was implemented in the First Phase vide Order No. 143 dated 06.03.2025 issued by the Water Resources Department, Government of Bihar. A copy of the Order No. 143 dated 06.03.2025 issued by the Water Resources Department, Government of Bihar is marked and annexed herewith as **Annexure A-6**.

b) Second Phase- Flood Plain Zoning for un-embanked rivers.

i. In the second phase for flood plain zoning, the relevant studies have to be conducted for the un-embanked rivers.



- ii. Under the second phase, the priority is given to the stretch of Ganga River from Chausa to Manihari in the State of Bihar.
  - iii. For the aforesaid stretch from Chausa to Manihari, the National Institute of Hydrology (NIH), Roorkee, shall carry out a study for delineation of Flood-Plain Zones based on 5-year, 25-year, and 100-year return periods.
  - iv. In order to conduct the said study, a Memorandum of understanding (MoU) was signed on 03.08.2025 between the Water Resources Department, Government of Bihar, and National Institute of Hydrology (NIH), Roorkee. The study period has been fixed as one year as recorded in the letter dated 10.10.2025 issued by the Water Resources Department, Government of Bihar. A copy of the letter dated 10.10.2025 Water Resources Department, Government of Bihar is marked and annexed herewith as **Annexure A-7**.
6. That the abovementioned steps have been duly undertaken by the State of Bihar in compliance of the directions passed by this Hon'ble Tribunal in the order dated 08.10.2025 and the earlier orders passed in this regard.
  7. That it is reiterated that the State of Bihar shall fully cooperate in the proceedings before this Hon'ble Tribunal and the unified attempt of all the parties in the National Mission for Clean Ganga and do its utmost and best for the purpose of achieving the said object.



8. That in view of the above facts and circumstances, appropriate order may kindly be passed.

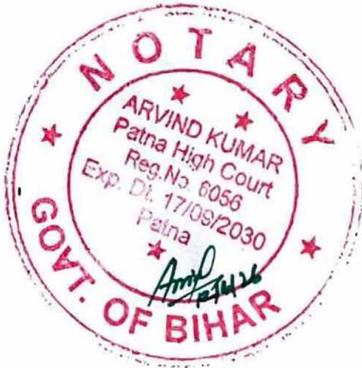
*Pratyaya Anuraj*  
DEPONENT

**VERIFICATION**

Verified at ~~11:36 AM~~ On this 12 day of ~~January~~, 2026 that the contents of my above affidavit are true and correct to my knowledge and is based on the official records kept and maintained with the State in its normal course of business and no part of it is false and nothing material has been concealed there from.

*Pratyaya Anuraj*  
DEPONENT

AADHAR No. — 973462767341



Shri/Smt, Mr/Mrs. *Pratyaya Anuraj*  
who is identified by *S. Pradyumn Adv*  
Advocate solemnly affirmed and  
declare before me.

*Arvind*  
Notary, Patna  
Patna High Court  
GOVT. OF BIHAR

I identify the signature /thumb impresion  
of the deponent/executed who signed/  
thumb impresion in my presence  
Advocate... *S. Pradyumn Adv.*  
Enrolment no. *BR/143-2023*



भारत सरकार

GOVERNMENT OF INDIA

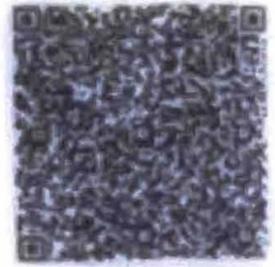


प्रत्यय अमृत

Pratyaya Amrit

जन्म तिथि/ DOB: 07/07/1967

पुरुष / MALE



भारतीय विशिष्ट पहचान प्राधिकरण

UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता:

क्वार्टर न. 4, पोलो रोड,  
एअरपोर्ट के नजदीक, पटना  
एअरपोर्ट, पटना, पटना,  
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Quarter No. 4, Polo Road, Near  
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Patna,  
Bihar - 800001

Pratyaya Amrit

45167  
ANNEXURE A-1

पत्रांक:-BGCMS/2023/OA.200/2014/44.....516...../न० वि० एवं आ० वि०

बिहार सरकार

नगर विकास एवं आवास विभाग

9

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

स्मार पत्र

प्रेषक,

मनोज कुमार  
अपर सचिव,  
नगर विकास एवं आवास विभाग।

सेवा में,

प्रबंध निदेशक,  
बुडको, पटना।

पटना, दिनांक:-09/12/2025

विषय:- माननीय NGT OA No. 200/2014 MC Mehta Vs UOI & Ors. के संबंध में।

प्रसंग:- (i) माननीय NGT के सुनवाई आदेश दिनांक-08.10.2025  
(ii) विभागीय पत्र सं० 470, दिनांक-14.11.2025

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि Case OA No. 200/2014 MC Mehta Vs UOI Ors. में माननीय NGT द्वारा दिनांक-08.10.2025 को निर्धारित है। उक्त मामले में माननीय NGT के द्वारा दिनांक-08.10.2025 को पारित आदेश में पारा 7 में वर्णित है कि "The Chief Secretary, State of Bihar is directed to disclose the information in the next affidavit in the tabulated format" निम्न बिन्दुओं पर प्रतिवेदन अपेक्षित है।

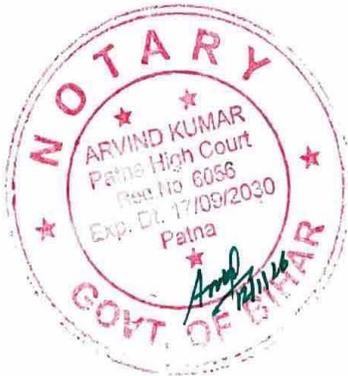
(A) Status of Drains Joining River Ganga and its Tributaries.

(B) Sewage Treatment and Utilization by Town Located on Ganga and Its Tributaries.

उक्त बिन्दुओं पर यथाशीघ्र अनुपालन प्रतिवेदन विहित प्रपत्र में माननीय NGT के संबंधित वकील के समक्ष प्रस्तुत करना है। विदित हो कि उक्त मामले में अगली सुनवाई की तिथि 15.01.2026 निर्धारित है।

अतः निदेशानुसार अनुरोध है कि उक्त के संदर्भ में वांछित प्रतिवेदन विहित प्रपत्र में 4 दिनों के अन्दर उपलब्ध कराने की कृपा की जाय।

अनुलग्नक:-यथोक्त।



विश्व सभाजन

अपर सचिव

नगर विकास एवं आवास विभाग।



ISO 9001:2008, 14001:2004

बिहार शहरी 45168 भूत संरचना विकास निगम लि०  
Bihar Urban Infrastructure Development Corporation Ltd.

(बिहार सरकार का उपक्रम)

ANNEXURE A-2 (COLLY)

10

पत्रांक—Buidco/Legal/MC Mehta/437/2021... 4400

दिनांक— 13/12/25

पता : पश्चिमी बोरिंग कैनल रोड / West Boring Canal Road,  
पटना / Patna - 800 001, दूरभाष / Phone :- 0612 -2558412,  
ईमेल / E-mail : [mdbuidco@gmail.com](mailto:mdbuidco@gmail.com), website: <http://buidco.in>  
CIN - U45200BR2009SGC014600

सेवा में,

अपर सचिव,

नगर विकास एवं आवास विभाग,  
बिहार, पटना।

विषय:— माननीय NGT OA N.-200/2014 MC Mehta Vs UOI & ors. के सम्बन्ध में।

प्रसंग:—BGCMS का पत्रांक—470 दिनांक—14.11.2025

महाशय,

उपर्युक्त प्रासंगिक विषयक संदर्भ में माननीय NGT Case OA No.-200/2014 MC Mehta vs UOI Ors. मामले में माननीय NGT द्वारा दिनांक—08.10.2025 को पारित आदेश के क्रमांक—7 के निम्नांकित बिन्दुओं पर वांछित प्रतिवेदन तैयार अग्रेतर कार्रवाई हेतु संलग्न कर प्रेषित किया जा रहा है :-

(A) Status of Drains joining River Ganga and its Tributaries.

(B) Sewage Treatment and Utilization by Town Located on Ganga and its Tributaries.

अनु०—यथोक्त।

विश्वासभाजन

12/12/25

मुख्य महाप्रबंधक,  
दक्षिण बिहार, उपभाग,  
बुडको, पटना।

✓ R

## (A) Status of Drains joining river Ganga and its tributaries

Name of Drain  (1)	District/ Town  (2)	Tapped or Untapped  (3)	Quantity of Sewage discharge from the drain (MLD)  (4)	STP/STP to which the drain in proposed to be connected after tapping  (5)	Land/ Status of Land allotted for STP  (6)	Fund / Status of funds provided for the STP  (7)	Timeline for making the STP functional  (8)	Timeline for completing the House hold connectivity to that STP  (9)
1. Chhoti Saripur Drain 2. Hospital Road Drain 3. Sati Ghat Drain 4. Bangla Ghat Drain 5. Tadka Drain 6. Nath Baba Mandir Drain 7. Sohniipatti Drain	Buxar	Untapped	50 MLD	All 07 drains will be plan to tapping	No Issue for Land	NMCG Fund	31 March 2027	STP and I&D Project
1. Main Drain, Dumra, Near Treasury Bridge 2. Central drain 3. Kewra Bagh drain	Dumraon Buxar	Untapped	Under DPR	All 03 drains will be plan to tapping	No Issue for Land	NMCG Fund	31 March 2028	STP and I&D Project
1. Bahirolakh drain 2. Sapna Cinema drain 3. Sant Hospital bypass Road drain 4. Bind Toli-Ujiyar Tola drain 5. Awarpool drain	Ara, Bhojpur	Untapped	47 MLD (Tender Stage)	All 05 drains will be plan to tapping	No Issue for Land	NMCG Fund	31 March 2027	STP and I&D Project
KhanuaNala	Chhapra, Saran	Tapped	32 MLD	Tapped	Not applicable	NMCG Fund	Operational	STP and I&D Project
1. Maner Bazar Drain, Infront of Machhli Market, Maner, Patna 2. Ram Nagina Singh College Drain, Maner, Patna 3. Ram Ghat Drain, Maner, Patna	Maner Patna	Tapped	6.5 MLD	Tapped	Not applicable	NMCG Fund	Operational	STP and I&D Project

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1. Danapur Cant. Drain 2. DEV Nala	Danapur Patna	Untapped  Tapped	25MLD	Tapped	Not Applicable	NMCG Fund	Operational	STP and I&D Project
1. Khagaol-Ashiyana Over bridge Crossing Drain 2. Isopur Rai Chwok Drain 3. Mitramandal Colony Drain 4. Birla Colony Drain(A) 5. Birla Colony Drain(B)	Phulwarisharif Patna	Tapped	7.0 MLD	Tapped	Not applicable	NMCG Fund	Operational	STP and I&D Project
1. DighaGhat Drain (Canal) 2. Kurji Drain 3. RajapurPul Drain 4. Mandiri (Bans Ghat) Drain 5. Anta Ghat Drain 6. Krishna Ghat Drain 7. BarharwaGhat 8. Rani Ghat Drain 9. GhaghaGhat 10. Masjid Ghat Drain 11. LoharwaGhat Drain 12. Goshaighat Drain 13. BhadraGhat Drain 14. NauzarGhat Drain 15. MittanGhat Drain 16. Badshahi Drain 17. GaiGhat Drain 18. MahavirGhat Drain 19. BaluGhat Drain	PATNA	Tapped  Tapped Tapped Tapped Untapped  Tapped Tapped Tapped Untapped Tapped  Tapped  Untapped  Tapped  Tapped  Tapped	Total Sewage Generation 800 MLD (Approx)  Tapping 350 MLD	Tapped  Tapped Tapped Tapped Untapped  Tapped Tapped Tapped Untapped Tapped  Tapped  Untapped  Tapped  Tapped	No Issue for Land	NMCG Fund	31 March 2028	STP and I&D Project

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R. C. S.

		Untapped Untapped Untapped		Untapped Untapped Untapped				
1. Kali Ghat, samaspur Drain 2. Makshudpur Drain (East of Bindheshwari Ghat) 3. Makshudpur Drain (West of Bindheshwari Ghat) 4. Kataiya Ghat Drain 5. Devanti Ghat Drain 6. Mastana Ghat Drain 7. Bakipur Gorakh Drain	Fatuha, Patna	Tapped	7 MLD	Tapped	Not Applicable	NMCG Fund	Operational	STP and I&D Project
Raghopur-Dagar Drain	Bakhtiyarpur, Patna	Tapped	10 MLD	Tapped	Not Applicable	NMCG Fund	Operational	STP and I&D Project
1. Pipal Ghat Drain, Barh 2. Salimpur Drain, Near Nagar Parishad, Barh 3. Malinia Ghat Drain, Ward No. - 11, Salempur, Barh 4. Dhobia Ghat, Near Laxmi Flour Mill, Barh. 5. Gauri Shankar Ghat, Barh 6. Talimpur Drain, Barh 7. Dayachak Drain, Barh	Barh, Patna	Tapped	11 MLD	Tapped	Not Applicable	NMCG Fund	Operational	STP and I&D Project
1. Tapashwai Ghat, Drain	Mokama	Tapped	08 MLD	Tapped	Not	NMCG Fund	Operational	STP and I&D



2. Chaudhary Ghat, Pipal Tal, Drain 3. Kamleshwari Asthan Drain, Drain 4. Siddhnath Mandir, Drain	Patna				Applicable			Project
1. Pokharia drain near Mohammadpur Jail 2. Ayodhya Wadi Drain	Barauni Begusarai	Untapped	23 MLD (DPR Stage)	Untapped	Land available	NMCG Fund	31 March 2028	STP and I&D Project
1. MahaveerAsthan, Purani Bazar drain 2. BadhiDargah drain 3. KhundaPokhar drain 4. Suraj Narayan Ghat drain 5. Kali Pahari & Lal Pahari drain 6. Railway West Cabin, Punjabi Mohalla drain	Barahiya Lakhisarai	Untapped	06 MLD (Under Construction)	Untapped	Land available	NMCG Fund	31 March 2028	STP and I&D Project
Lal Drawaza Drain	Munger	Tapped	30 MLD	Tapped	Not Applicable	NMCG Fund	Operational	STP and I&D Project
1. Doka Drain 2. Chhoti Keshopur Drain 3. Nabbi Drain 4. Bhaisiya Maidan Drain 5. Munger Road Drain	Jamalpur Munger	Untapped	Under DPR	Untapped	-	NMCG Fund	-	-
1. Adampur Drain 2. Hathiya Drain near intake well 3. Surkhikal Drain 4. Sakhichand Drain 5. BarariGhat Drain, near Vikramshila Bridge, Bhagalpur	Bhagalpur	Tapped	45 MLD	Tapped	Not Applicable	NMCG Fund	Operational	STP and I&D Project

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6. Neel KothiGhat Drain, Bhagalpur								
7. pipalliDham Drain-I, Bhagalpur								
8. PipalliDham Drain-II, Bhagalpur								
9. KuppaGhat Drain								
10. Koyla Ghat								
11. HathiyaNala, Near Tilkamnajhi University								
12. STP Drain, Bhagalpur								
13. SahebganjMiyabari Drain								
14. ChampaNala -1								
15. ChampaNala -2								
Masjid ghat Drain	Sultanganj . Bhagalpur	Tapped	10 MLD	Tapped	Not Applicable	NMCG Fund	Operational	STP and I&D Project
1. Kagji Drain	Kahalgaon Bhagalpur	Untapped	6.0 MLD	Untapped	Not Applicable	NMCG Fund	Under Contraction	STP and I&D Project
2. LCT Drain								
3. AshmashanGhat Drain								
4. Pampu Drain								

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## NON- GANGA TOWN

Name of Drain (1)	District/ Town (2)	Tapped or Untapped (3)	Quantity of Sewage discharge from the drain (MLD) (4)	STP/STP to which the drain in proposed to be connected after tapping (5)	Land/ Status of Land allotted for STP (6)	Fund / Status of funds provided for the STP (7)	Timeline for making the STP functional (8)	Timeline for completing the House hold connectivity to that STP (9)
1. Badshahi Drain 2. Bakipur Gorakh Drain	PATNA Fatuha (Punpun)	Untapped	300	Proposed	Land Available	NMCG Fund	31 March 2028	STP and I&D Project
1. Sangam Studio Drain	Nabinagar Aurangabad (Sone)	Untapped	5	Proposed	Land Available	NMCG Fund	31 March 2028	STP and I&D Project
1. Kumar Mohalla Drain 2. Karma Bhagawan drain	Aurangabad (Sone)	Untapped	10	Proposed	Land Available	NMCG Fund	31 March 2028	STP and I&D Project
1. Canal Road Drain 2. Main Bazar Drain 3. Pali Gaon Drain	Dalmiyanagar Rohtas (Sone)	Untapped	8	Proposed	Land Available	NMCG Fund	31 March 2028	STP and I&D Project
1. Nasriganj Drain 2. Nasriganj urdu vidyalaya	Nasriganj Rohtas (Sone)	Untapped	10	Proposed	Land Available	NMCG Fund	31 March 2028	STP and I&D Project
1. Burhwa Mahadev Drain 2. Baidrabad English Drain, 3. Dr. Hirala Galli Drain, Arwal 4. Muradpur Chowki Drain 5. Kagzi Mohalla Drain 6. Malhi Patti Drain 7. Karbala Maidan Drain 8. Sahi Mohalla Drain 9. Janakpur Ghat Drain	Arwal (Inderpuri Barrage & Sone)	Untapped	15	Proposed	Land Available	NMCG Fund	31 March 2028	STP and I&D Project
1. BasanBigha Drain, Biharsharif, (Patuana) Nalanda, Biharsharif 2. Kargil Chowk Drain, Biharsharif, Nalanda, Biharsharif	Nalanda (Panchane)	Tapped	10	Tapped	Land Available	State Fund	Operational	STP and I&D Project

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1. BadhiDargah drain 2. MahaveerAsthan, Purani Bazar drain 3. Suraj Narayan Ghat drain 4. Kali Pahari & Lal Pahari drain	Lakhisarai (KIUL)	Untapped	15	Untapped	Land Available	NMCG Fund	31 March 2028	STP and I&D Project
1. Polytechnic college drain	Jamui (KIUL)	Untapped	7	Untapped	Land available	NMCG Fund	31 March 2028	STP and I&D Project
1. Dindayal Nagar Drain, Bagha -1	Bagha, West Champaran Gandhak	Untapped	10	Untapped	Land available	NMCG Fund	31 March 2028	STP and I&D Project
1. Data Mirja Halim Shah Mazar Drain, Mehshi	Saharasa Mehsi Burhi Gandak	Untapped	10	Untapped	Land available	NMCG Fund	31 March 2028	STP and I&D Project
1. Harpur-Lohri Drain 2. Sikandarpur Drain 3. Kamra/BaluGhat Drain 4. Soda Godown Sluice Gate Chowk Drain	Muzaffarpur (Burhi Gandak)	Untapped	22	Untapped	Land Available	Smart City Fund , NMCG Fund	31 March 2028	STP and I&D Project
1. MagardahiGhat Drain, Main Market, Samastipur	Samastipur (Burhi Gandak)	Untapped	20	Untapped	Land Available	NMCG Fund	31 March 2028	STP and I&D Project

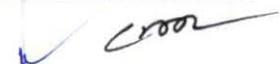
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**(B) SEWAGE TREATMENT AND UTILIZATION BY TOWNS LOCATED ON GANGA AND ITS TRIBUTIES**

Installed Treatment capacities of existing STPs (MLD) (1)	Utilisation capacity of existing STPs (MLD) (2)	Gap in sewage generation and treatment (MLD) (3)	Time bound plan to set up and operationalize STPs (4)	Performance of STPs with reference to Standard (5)	Final point of discharge of treated effluent (6)	Level of Utilisation of Treated Sewage (7)	Sludge Generation and management (8)
Beur STP, Patna 43 MLD	33.70	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	400 Kgs/Day
Saidpur STP Patna 60 MLD	56.37	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	2000 Kgs/Day
Karmalichak STP Patna 37 MLD	35.22	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	15Kgs/Day
Pahari STP, Patna 60 MLD	30.59	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	500Kgs/Day
Kankarbagh STP Patna 50 MLD	8	23	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	NIL
Digha STP Patna 100 MLD	10	40	Operational	Hon'ble NGT Norms dated 30.04.2019	Ganga	100%	NIL
Danapur STP, Patna 25 MLD	17.5	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Ganga	100%	NIL
Phulwarisharif STP Patna 07 MLD	3.95	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	NIL
Fatuha STP Patna 07 MLD	Under trial	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Ganga	100%	NIL
Bakhtiyarpur STP, Patna 10 MLD	2.51	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	NIL
Barh STP, Patna 11 MLD	4.23	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	279 Kgs/Day
Mokama STP, Patna	4.0	NA	Operational	Hon'ble NGT Norms	Canal	100%	NIL

08MLD				dated 30.04.2019			
Maner STP Patna 6.5 MLD	3.28	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	NIL
Sonpur STP Saran 3.5 MLD	2.42	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	NIL
Chhapra STP Saran 32MLD	12.73	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Ganga	100%	NIL
Begusarai STP Begusarai 17MLD	Under trial	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	NIL
Munger STP, Munger 30 MLD	13.26	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Ganga	100%	2500 Kgs/day
Sultanganj STP, Bhagalpur 10 MLD	4.28	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	57 Kgs/ Days
Bhagalpur STP Bhagalpur 45 MLD	Under trial	NA	Operational	Hon'ble NGT Norms dated 30.04.2019	Canal	100%	NIL
Naugachia STP, Bhagalpur 09 MLD	Outfall issue	-	Non- Operational	Hon'ble NGT Norms dated 30.04.2019	-	-	NIL

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पत्रांक:-BGCMS/2023/OA.200/2014/44.....470 /न० वि० एवं आ० वि०

बिहार सरकार  
नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

मनोज कुमार  
संयुक्त सचिव,  
नगर विकास एवं आवास विभाग।

सेवा में,

प्रबंध निदेशक,  
बुडको, पटना।

पटना, दिनांक:-14/11/25

विषय:- माननीय NGT OA No. 200/2014 MC Mehta Vs UOI & Ors. के संबंध में।

प्रसंग:- माननीय NGT के सुनवाई आदेश दिनांक-08.10.2025

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि 'Case OA No. 200/2014 MC Mehta Vs UOI Ors. की सुनवाई माननीय NGT द्वारा दिनांक-15.01.2026 को निर्धारित है।

उक्त संबंध में पारित आदेश के बिन्दु 7 के अनुसार निम्न बिन्दुओं पर प्रतिवेदन अपेक्षित है।

(A) Status of Drains Joining River Ganga and its Tributaries.

(B) Sewage Treatment and Utilization by Town Located on Ganga and Its Tributaries.

उक्त बिन्दुओं पर चार सप्ताह के अन्दर अनुपालन प्रतिवेदन विहित प्रपत्र में माननीय NGT के संबंधित वकील के समक्ष प्रस्तुत करना है।

अतः निदेशानुसार अनुरोध है कि उक्त के संदर्भ में वांछित प्रतिवेदन यथाशीघ्र उपलब्ध कराने की कृपा की जाय।

अनुलग्नक : यथोक्त।

विश्वसभाजन

14/11/2025

संयुक्त सचिव

नगर विकास एवं आवास विभाग।

CCM 11060  
15/11/25

22/11/25  
CCM (N.M.S.) - 2093  
15/11/25

CCM/MSL  
17/11/2025



45179  
ANNEXURE A-3

Letter No.- यो०मो०-4(विविध)07-372/2020 पार्ट-1-744  
Government of Bihar  
Water Resources Department

21

From

Alok Kumar  
Joint Secretary (Engg.)

To

Shri Sandeep Srivastava,  
Director,  
NGDR & UGI, Survey of India,  
Block-6 Hathibarkarla Estate, Dehradun-248001  
E-mail: ngdc.soi@gov.in

/Patna, dated- 24/12/2024

**Sub:- Request for Digital Elevation Model (DEM) Data of entire Bihar for identification & demarcation of Flood Plain Zones in the state -reg.**

Sir,

In reference to above mentioned subject, I am directed to state that for identification and demarcation of Flood plain Zones in the state of Bihar, DEM data of entire Bihar is required. Regarding the same Hon'ble NGT in O.A. No.-200/2014, has passed an order dated 01.05.2024 wherein Hon'ble NGT has directed the State of Bihar to obtain one-meter contour map from the Survey of India.

In the light of above, Water Resources Department, Government of Bihar has Nominated the following officers for obtaining aforesaid data from National Geo-spatial Data Registry & Unified Geospatial Interface Directorate Survey of India, Dehradun.

Sl. No	Name of Officer	Designation	Mobile No.
1	Shri Gaurav Veer (Id-5576)	Assistant Director, Mathematical Modeling Center, Water Resources Department, Anisabad, Patna	8750018501

It is therefore, your kind support is solicited.

This is for your kind information and necessary action please.

Encl: As above.

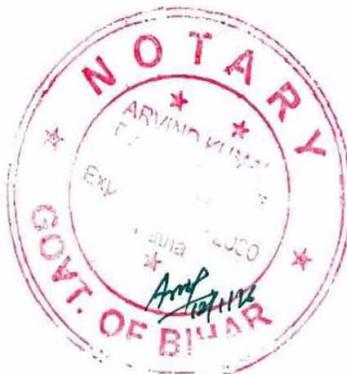
Yours faithfully



(Alok Kumar)

Joint Secretary (Engg.)

Memo No.: यो०मो०-4(विविध)07-372/2020 पार्ट-1-744 Patna, Date: 24/12/2024  
Copy to Director, Mathematical Modeling Center, Anisabad, Patna / Shri Gaurav Veer, Assistant Director, Mathematical Modeling Center, Anisabad, Patna, Water Resources Department, Government of Bihar for information and necessary action.





Joint Secretary (Engg.)

## ANNEXURE A-4

एन० जी० डी०आर० एवम् यू० जी० आई० निदेशालय  
NGDR & UGI DIRECTORATE  
भारतीय सर्वेक्षण विभाग  
SURVEY OF INDIA

वृत्तक सं० Invoice No.  
3671/NGD/DAD  
तारीख Date :02/01/2025

प्रेषक From  
Director, NGDR & UGI  
No.6 Block, Hathi Barkala  
Estate, Dehradun-248001  
Uttarakhand

प्रेषक को To,  
Prashant Kumar  
Director  
MMC, Water Resources Dept.  
Anisabad, Patna.

सन्दर्भ आपका पत्र न०.....

आपको निम्नलिखित .....

डिजिटल/वीमा पार्सल से लम्बारी/मात गाई द्वारा भेटी गई/भेज गया है। कृपया

हस्ताक्षर करके इस वीजक की एक प्रति वापस किये।

Reference : Letter No.- FMISC- 07/2019- 1377 dated 31/12/2024

The undermentioned Digital Data have been dispatched to you By hand/By Email/FTP/Registered Insured Parcel Post/ Passenger/ Goods train. Please sign. And return one copy of this invoice.

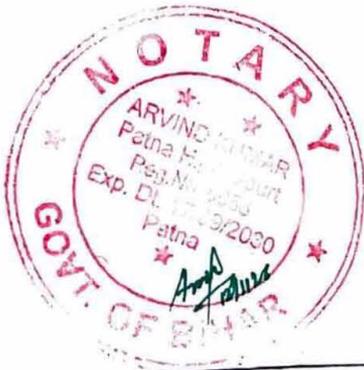
हस्ताक्षर Signature

*Kishor Kumar*

पद Designation OFFICER SURVEYOR

नाम साफ अक्षरों में Name in block letters KISHOR KUMAR DEY

विवरण Description	वैमाना Scale	प्रतियों की संख्या या मात्रा No. of copies or quantity	टिप्पणियाँ Remarks
1) Digital Elevation Model of 10m resolution of entire Bihar State. Folder Name:- BIHAR_DEM_10M		File Size = 11.54 GB (in software) in Pendrive 4.04GB	



सं० No.

तारीख Dated: 03/01/2025

उपरोक्त प्राप्त किया Received the above

हस्ताक्षर

Signature: *Gaurav Veer*

नाम साफ अक्षरों में Name in block letters GAURAV VEER

पद

Designation Assistant Director

45181  
ANNEXURE A-5

23

पत्रांक-यो०मो०-4(के०ज०अ०) 08-04/2008 पार्ट-V 13

बिहार सरकार

जल संसाधन विभाग

प्रेषक,

आलोक कुमार,  
संयुक्त सचिव (अभि०)

सेवा में,

श्री मनोज कुमार,  
अपर सचिव,  
बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाईटी,  
नगर विकास एवं आवास विभाग, बिहार  
ई-मेल:- spmgbihar@gmail.com

पटना, दिनांक-06/01/2026

विषय :- **Supplementary Affidavit in MC Mehta Vs. UOI & Ors in O.A No-200/2014**  
के संबंध में।

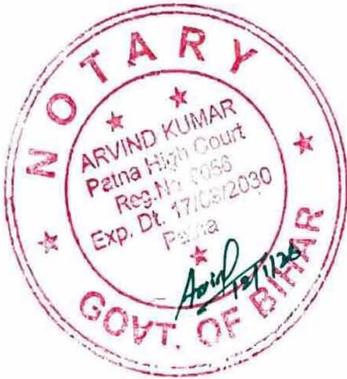
प्रसंग :- BGCMS, नगर विकास एवं आवास विभाग, बिहार से प्राप्त ई-मेल दिनांक-05.01.2026

महाशय,

उपर्युक्त विषयक प्रासंगिक ई-मेल के संबंध में निदेशानुसार माननीय राष्ट्रीय हरित न्यायाधिकरण में दायर OA No.-200/2014 मामले में दिनांक-08.10.2025 को पारित आदेश के आलोक में जल संसाधन विभाग से संबंधित बिन्दुओं पर अद्यतन अनुपालन प्रतिवेदन संलग्न कर भेजी जा रही है।

सूचनाथ एवं आवश्यक कार्रवाई हेतु समर्पित।

अनु०-यथोक्त।



विश्वासभाजन,

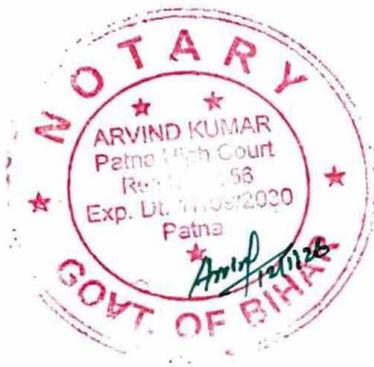
*[Signature]*  
06/01/26

(आलोक कुमार)  
संयुक्त सचिव (अभि०)

## STATUS REPORT

**In Compliance with the Directions of the Hon'ble National Green Tribunal Order dated 08.10.2025 in OA No. 202/2014 Regarding Demarcation of Flood Plain Zones in Bihar:**

Para No.	Status
<p><b>Para No.- 2 of Hon'ble NGT Order dated 08.10.2025 in OA No.202/2014, Regarding Demarcation of Flood Plain Zones in Bihar :</b></p> <p><i>The Tribunal in the proceedings dated 01.05.2024 had observed that the concerned authorities in the State of Bihar would obtain one meter contour map from the Survey of India and take appropriate steps for demarcation of the flood plain zone following the same.</i></p>	<p><b>Regarding obtaining 1-metre contour map from Survey of India.</b></p> <ul style="list-style-type: none"> <li>➤ Water Resources Department, GoB Vide Letter No.-744 dated-24.12.2024 requested Survey of India to provide 1-metre contour map to the officer nominated by the department (<b>annexure-1</b>).</li> <li>➤ Accordingly, Survey of India has provided Digital Elevation Model (DEM) of 10-metre resolution of entire Bihar (<b>annexure-2</b>).</li> <li>➤ Water Resources Department, GoB Vide Letter No.- 12 dated-06.01.2026 has again requested Survey of India to provide 1-metre contour map (<b>annexure-3</b>).</li> </ul> <p><b>Regarding Flood Plain Demarcation in Bihar: -</b></p> <ul style="list-style-type: none"> <li>➤ Government of Bihar has adopted a phased strategy for implementation of State Flood Plain Zone Regulations.</li> </ul> <p><b>1. First Phase – Flood Plain Zoning for Embanked Rivers.</b></p> <ul style="list-style-type: none"> <li>➤ For the purpose of declaring the area between the river and the embankment as a Flood Plain Zone, the Water Resources Department, Government of Bihar, constituted a committee for necessary assessment vide Order No. 738 dated 23.12.2024.</li> <li>➤ Based on the recommendations of the committee, Flood Plain Zoning for embanked rivers was implemented in the first phase through Order No. 143 dated 06.03.2025 of WRD, Bihar. (<b>annexure-4</b>).</li> </ul> <p><b>2. Second Phase – Flood Plain Zoning for Un-Embanked Rivers.</b></p> <ul style="list-style-type: none"> <li>➤ In the second phase, studies are to be conducted for Flood Plain Zoning of un-embanked rivers.</li> <li>➤ Under this, first priority has been given to the stretch of the Ganga River from Chausa to Manihari.</li> <li>➤ For this stretch, the National Institute of Hydrology (NIH), Roorkee, shall carry out a study for delineation of Flood Plain Zones based on 5-year, 25-year, and 100-year return periods.</li> <li>➤ For conducting the said study, a Memorandum of Understanding (MoU) was signed on 03 August 2025 between the Water Resources Department, Government of Bihar, and the National Institute of Hydrology (NIH), Roorkee. The study period has been fixed as one year (<b>annexure-5</b>).</li> <li>➤ After successful completion of the Flood Plain Zone Delineation study of the Ganga River, similar studies for Flood Plain Zone Delineation of other rivers may also be undertaken based on the outcomes of this study.</li> </ul>



## ANNEXURE A-6

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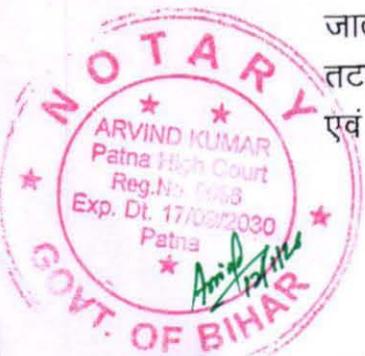
बिहार सरकार  
जल संसाधन विभाग

संघिका संख्या- यो०मो०-4 (विविध)07-372/2020 पार्ट-II- 143 /पटना, दिनांक- 06/3/2025

-: आदेश :-

विषय:- बिहार राज्य अंतर्गत तटबंधित नदियों के लिए Flood Plain Zoning लागू किए जाने के संबंध में।

- माननीय राष्ट्रीय हरित अधिकरण (National Green Tribunal), नई दिल्ली में विचाराधीन OA No-200/2014, OA No-673/2018 एवं अन्य मामले में पारित आदेशों के आलोक में नदियों के प्राकृतिक, आर्थिक एवं पर्यावरणीय लाभकारी मूल्यों का संरक्षण, प्रदूषण की रोकथाम तथा नदी पारिस्थितिकी तंत्र (River Ecosystem) का संरक्षण एवं जीर्णोद्धार के उद्देश्य से Flood Plain Zoning राज्यों द्वारा लागू किया जाना है।
- जल शक्ति मंत्रालय, भारत सरकार द्वारा बाढ़ प्रबंधन कार्यक्रम (Flood Management Program) के तहत वित्त पोषण प्राप्त करने हेतु राज्यों को Flood Plain Zoning कानून अथवा किसी उपयुक्त कार्यकारी आदेश के माध्यम से लागू किये जाने की भी पात्रता निर्धारित की गयी है।
- बिहार बाढ़ के दृष्टिकोण से अत्यधिक संवेदनशील राज्य है, जहाँ बाढ़ प्रवण क्षेत्र देश के बाढ़ प्रवण क्षेत्र का लगभग 17.2 प्रतिशत है। राज्य के कुल 94.16 लाख हेक्टेयर भौगोलिक क्षेत्र का 68.80 लाख हेक्टेयर क्षेत्र बाढ़ प्रवण है, जो कुल भौगोलिक क्षेत्र का लगभग 73 प्रतिशत है। बिहार के कुल 68.80 लाख हेक्टेयर बाढ़ प्रवण क्षेत्र में से 50.45 लाख हेक्टेयर बाढ़ प्रवण क्षेत्र उत्तरी बिहार तथा 18.35 लाख हेक्टेयर बाढ़ प्रवण क्षेत्र दक्षिणी बिहार में पड़ता है। यहाँ की भौगोलिक स्थिति तथा गंगा, कोसी, गंडक, बागमती जैसी प्रमुख नदियों के कारण राज्य को बार-बार बाढ़ की विभीषिका का सामना करना पड़ता है।
- बाढ़ के संरचनात्मक प्रबंधन हेतु जल संसाधन विभाग द्वारा नदियों पर तटबंधों का निर्माण एवं मरम्मत/रखरखाव तथा आवश्यक बाढ़ सुरक्षात्मक कार्य कराया जाता है। बिहार राज्य में विभिन्न नदियों पर लगभग 3800.41 किलोमीटर तटबंध का निर्माण किया जा चुका है, जिसमें 3606.02 किलोमीटर उत्तर बिहार एवं 194.40 किलोमीटर दक्षिण बिहार में तटबंध का निर्माण किया गया है।



तटबंधों के निर्माण से कुल 39.96 लाख हेक्टेयर क्षेत्र को बाढ़ से सुरक्षित किया गया है।

5. राज्य अंतर्गत प्रथम चरण में Flood Plain Zoning तटबंधित नदियों के लिए लागू करने का निर्णय लिया गया है। गैर तटबंधित नदियों के लिए Flood Plain Zone के निर्धारण हेतु आवश्यक अध्ययनोपरान्त अग्रेतर कार्रवाई की जायेगी।
6. उपर्युक्त वर्णित परिपेक्ष्य के दृष्टिगत राज्याधीन तटबंधित नदियों के लिए Flood Plain Zone का निर्धारण निम्नवत् किया जाता है:-
  - (क) जिन नदियों के दोनों किनारों पर तटबंध निर्मित है, उन नदियों के लिए दोनों किनारे पर निर्मित तटबंध के मध्य के क्षेत्र को Flood Plain Zone निर्धारित किया जाता है।
  - (ख) जिन नदियों के एक ही किनारे पर तटबंध निर्मित है, उन नदियों के लिए तटबंध से लेकर नदी की चौड़ाई होते हुए नदी के दूसरे किनारे से 500 मीटर तक की चौड़ाई के क्षेत्र को Flood Plain Zone निर्धारित किया जाता है।
  - (ग) उपरोक्त कंडिका- क एवं ख में निर्धारित Flood Plain Zone को Prohibited Zone अंतर्गत रखा गया है।
7. (क) Prohibited Zone में निम्नांकित गतिविधियां अनुमान्य होगी :-
  - i. पारंपरिक जैविक और प्राकृतिक खेती, जिसमें किसी भी प्रकार के कृषि रसायन या भारी मशीनरी का उपयोग न हो।
  - ii. पार्क, खेल के मैदान, बगीचे, मनोरंजक गतिविधियाँ आदि, जिनमें किसी स्थायी संरचना का निर्माण/अधिष्ठापन न हो।
  - iii. पारंपरिक मछली पालन, जिसमें रसायनों, विषाक्त पदार्थों, विस्फोटकों या बिजली के कनेक्शन का उपयोग न हो।
  - iv. पशुओं को चराने हेतु चारागाह।
  - v. घरेलू तथा अन्य गैर-व्यावसायिक उपयोग के लिए हैन्डपंपों से भूजल की निकासी।
  - vi. संबंधित सक्षम प्राधिकार से अनुमति लेकर डिफेन्स संबंधित अस्थाई/चलंत संरचनाओं का निर्माण।
  - vii. बाढ़ सुरक्षा संबंधित संरचनाओं का निर्माण।
  - viii. आवश्यक सेवाओं के लिए निर्माण जैसे गैस/पेट्रोलियम पाइपलाइन, बिजली लाइन ट्रांसमिशन टावर, जल आपूर्ति पाइपलाइन, पुल और बैराज।

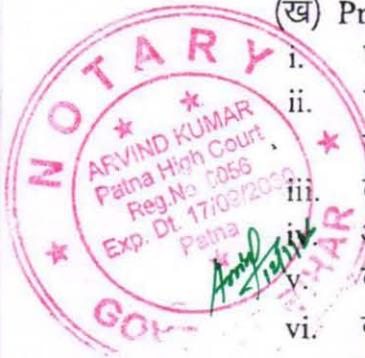


- ix. प्राकृतिक आपदाओं और आपदा प्रबंधन जैसी विशेष परिस्थितियों के लिए अस्थाई/चलंत संरचनाओं एवं आवासन का निर्माण।
- x. शहरों या कस्बों से घरेलू अपशिष्ट जल का उपचारित होकर निर्धारित मानकों के अनुसार निस्सरण।
- xi. धार्मिक और सामाजिक-सांस्कृतिक गतिविधियाँ (जैसे कुंभ मेला, पूजा अनुष्ठान आदि) और उनसे संबंधित पूर्ण रूप से अस्थाई/चलंत संरचनाएँ, लेकिन केवल गैर-मानसून मौसम में।
- xii. अस्थाई/चलंत घाट एवं रिवरफ्रन्ट के निर्माण।
- xiii. पर्यावरण-अनुकूल पर्यटन गतिविधियाँ, जिनमें स्थायी संरचनाओं का निर्माण न हो और प्रकृति अनुकूल प्रैक्टिस जैसे गैर-डीजल मोटरबोट का उपयोग शामिल हो।
- xiv. पर्याप्त सुरक्षा के साथ रेलवे के आधारभूत निर्माण जैसे नए तटबंध/पुलों का निर्माण।
- xv. स्थानीय वृक्ष/झाड़ का व्यावसायिक उपयोग के लिए वृक्षारोपण।
- xvi. पर्यावरण, वन एवं जलवायु परिवर्तन, भारत सरकार के दिशा-निर्देशों तथा राज्य सरकार के समय समय पर निर्धारित नियमों के अनुसार Regulated Sand/ Stone/ sediment/ river borne material mining की अनुमति।
- xvii. पूर्व से निर्मित भवनों का अतिआवश्यक मरम्मत का कार्य, परंतु इसमें कोई विस्तारीकरण/नवनिर्माण निषिद्ध होगा।
- xviii. STP, Conservation तथा NMCG से संबंधित कार्य।
- xix. नदी के वर्तमान किनारे को दृष्टिगत रखते हुए नदी-तट से 250 मीटर के दूरी को छोड़ कर बाकी चौड़ाई में ऐसे पूर्ण रूप से अस्थाई/चलंत भवन, आवास एवं संरचना का निर्माण जो अनफोल्ड कर अथवा यथास्वरूप स्थानांतरित किया जा सके।

(ख) Prohibited Zone में निम्नांकित गतिविधियाँ प्रतिबंधित होगी:-

- i. सभी प्रकार के स्थायी निर्माण।
- ii. किसी भी प्रकार की किसी भी मौजूदा संरचना के फर्श क्षेत्र या ऊंचाई में कोई वृद्धि।
- iii. ठोस अपशिष्ट का डंपिंग/लैंड फिल का निर्माण।
- iv. अत्यधिक अस्थिर, ज्वलनशील, विस्फोटक, विषाक्त पदार्थों का भंडारण।
- v. बड़े पैमाने पर वाणिज्यिक या औद्योगिक सुविधाओं की स्थापना।
- vi. कंडिका 'क' में उल्लेखित अनुमत गतिविधियों को छोड़कर नदी चैनल के प्राकृतिक मार्ग को बाधित करने वाले निर्माण कार्य।

8. Prohibited Zone में मूलभूत सुविधाएँ यथा स्कूल, अस्पताल, सड़कें तथा आंगनवाड़ी केंद्र इत्यादि को स्थापित करने हेतु अस्थाई/चलंत संरचना, जो



अनफोल्ड/यथास्वरूप स्थानान्तरित किए जा सके को उपयोग में लाया जा सकता है।

9. Flood Plain Zoning के कार्यान्वयन/विनियमन से संबंधित गतिविधियों की निगरानी एवं समन्वय संबंधित जिला प्रशासन द्वारा किया जायेगा। साथ ही Flood Plain Zoning की स्वीकार्यता के उद्देश्य से ग्रामवासियों को तटबंध से बाहर बसने के लिए जिला प्रशासन द्वारा प्रोत्साहित/प्रशिक्षित किया जायेगा। राज्याधीन सभी संबंधित विभागों के जिला स्तरीय पदाधिकारियों द्वारा जिला प्रशासन को Flood Plain Zoning के कार्यान्वयन/विनियमन हेतु सहयोग किया जायेगा।
10. Flood Plain Zoning के कार्यान्वयन की नियमित समीक्षा की जायेगी तथा बदलते पर्यावरणीय एवं सामाजिक-आर्थिक परिदृश्यों के अनुसार इसे सशक्त बनाने हेतु आवश्यक कार्रवाई की जायेगी।
11. उक्त पर माननीय मंत्री का अनुमोदन प्राप्त है।

*[Signature]* 5/3/25

(संतोष कुमार मल्ल)

प्रधान सचिव

जल संसाधन विभाग

ज्ञापांक-यो०मो०-4 (विविध)07-372/2020 पार्ट-II-142 पटना. दिनांक- 06/3/2025

प्रतिलिपि:-सभी जिला पदाधिकारी को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

*[Signature]* 5/3/25

प्रधान सचिव

जल संसाधन विभाग

ज्ञापांक-यो०मो०-4 (विविध)07-372/2020 पार्ट-II-142 पटना, दिनांक- 06/3/2025

प्रतिलिपि:-अभियंता प्रमुख, मुख्यालय/सिंचाई सृजन/बाढ़ नियंत्रण एवं जल निस्सरण, जल संसाधन विभाग, बिहार सरकार को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

*[Signature]* 5/3/25

प्रधान सचिव

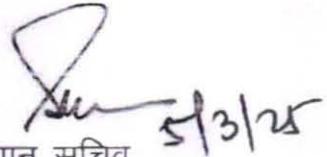
जल संसाधन विभाग



*[Handwritten mark]*

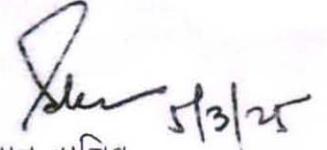
ज्ञापांक-यो०मो०-4 (विविध)07-372/2020 पार्ट-II-143 पटना, दिनांक- 06/3/2025-

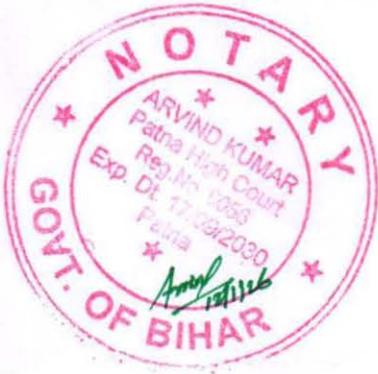
प्रतिलिपि:-अपर मुख्य सचिव, राजस्व एवं भूमि सुधार विभाग/पथ निर्माण विभाग/ ग्रामीण कार्य विभाग/ आपदा प्रबंधन विभाग/ सामान्य प्रशासन विभाग/प्रधान सचिव, योजना एवं विकास विभाग/ लोक स्वास्थ्य अभियंत्रण विभाग/ खान एवं भू-तत्व विभाग/सचिव, पंचायती राज विभाग/ नगर विकास एवं आवास विभाग/ ग्रामीण विकास विभाग/ लघु जल संसाधन विभाग/ भवन निर्माण विभाग/ पर्यटन विभाग/ उद्योग विभाग/ पर्यावरण, वन एवं जलवायु परिवर्तन विभाग/ विधि विभाग/अध्यक्ष, बिहार प्रदूषण नियंत्रण पषद का सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

  
5/3/25  
प्रधान सचिव  
जल संसाधन विभाग

ज्ञापांक-यो०मो०-4 (विविध)07-372/2020 पार्ट-II-143 पटना, दिनांक- 06/3/2025-

प्रतिलिपि:-मुख्य सचिव, बिहार को सूचनार्थ समर्पित।

  
5/3/25  
प्रधान सचिव  
जल संसाधन विभाग



45188

गणितीय प्रतिमान केन्द्र  
बाबू प्रबंधन सुधार सहायक केन्द्र,  
जल संसाधन विभाग, अनिसाबाद पटना

30

पत्रांक-बा०प्र०सु०संके०-14/2025-952

पटना/दिनांक:- 10 / 10 / 2025

प्रेषक,

ई० अजय कुमार

निदेशक

## ANNEXURE A-7

सेवा में,

अधीक्षण अभियंता,

योजना एवं मोनिटरिंग, अंचल-4,

जल संसाधन विभाग, सिंचाई भवन, पटना ।

विषय:- National Institute of Hydrology (NIH), Roorkee द्वारा बिहार राज्य के चौसा से मनिहारी तक गंगा नदी का Flood Plain Zone delineation से संबंधित अध्ययन के संबंध में ।

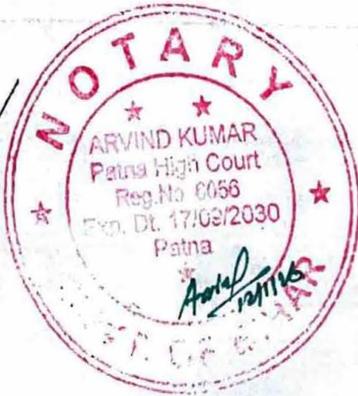
प्रसंग:- आपका पत्रांक-581, दिनांक-08/10/2025 ।

महोदय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में सूचित करना है कि निदशानुसार गंगा नदी के चौसा से मनिहारी तक National Institute of Hydrology (NIH), Roorkee के माध्यम से Flood Plain Zone delineation का अध्ययन कराने हेतु NIH, Roorkee से Memorandum of Understanding (MoU) दिनांक-03/10/2025 को हस्ताक्षर कर लिया गया है । साथ ही यह भी सूचित करना है कि इस MoU में अध्ययन को पूरा कराने के लिए एक वर्ष का समय निर्धारित है ।

यह आपके सूचनार्थ सम्प्रेषित ।

अनु०-यथोक्त ।



विश्वासभाजन

*Arvind Kumar*  
10/10/25  
(अजय कुमार)

निदेशक